

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.5 - IA/603(AHM)2024
in
CP(IB) 568 of 2019

Proceedings under Section 7 IBC

IN THE MATTER OF:

Small Industries Development Bank of India
V/s
Champion Agro Ltd

.....Applicant

.....Respondent

Order delivered on: 19/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Harshal Patel, Adv.
For the Respondent :

ORDER

IA/603(AHM)2024

This application is filed by the Liquidator for placing on record the list of stakeholders, minutes of SCC meeting and 1st progress report for the quarter ending 31.03.2023. The same is taken on record, with all just exceptions.

Place report with main file for further reference.

Accordingly, IA 603 of 2024 stands disposed of.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)